

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.08/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

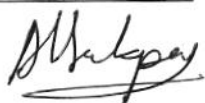
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Juhi K. Pathania

V/s.

M/s. Spectronics Instruments (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|-------------|-------------------------------------------------------------------------------------|
| 1 | Amol V Satpal | Advocate |  |

ORDER

C.P. No. 08/58/NCLT/MB/MAH/2016

1. The Learned Representative for the Petitioner is present. He is seeking time to comply the directions of the Orders, ~~from~~ ^{finally} time to time given in this case in the past few months.
2. He is directed to file the Affidavit of Service of Notice along with evidence. Time is granted. ^{finally} Adjourned to **18.07.2017.** ^{ms}

Dated: **12.06.2017**

Sd/-
M.K. Shrawat
Member (Judicial)